

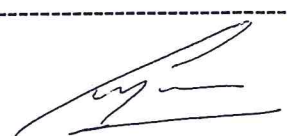
①

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another  
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others  
UNDER SECTION :397/398**

S.No.	Name (in Capital)	Represented by	Signature
	Priyadharmini N for T.N. Bhaskar	Counsel for Petitioner	

**ORDER**

Counsel for the petitioner present and submitted that the matter is likely to be settled between the parties. She prayed time for making submissions in relation to the final outcome of the settlement talks. Counsel for respondent called absent. Time extended at request. Put up on 01.11.2017 at 10.30 A.M.

- Set  
**K Anantha Padmanabha Swamy  
Member (Judicial)**

bc